NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 192 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Dimple Mahna Vs. M/s Bodysterone Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Aparna Mudiam, Assistant Registrar of Companies

ORDER

No time left.

Re-notify this case on 22nd December, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)